

(b) The allocation of grants for universities and colleges by U.G.C. is made for the entire Plan period. U.G.C. has invited proposals from universities for assistance during the 8th Plan. According to the information furnished by the Commission, the level of assistance during the 8th Plan would continue to remain at least at the same level as during the 7th Plan.

[*Translation*]

**Indira Gandhi Institute for Physical Education and Sports Science**

6862. SHRI BALESHWAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Indira Gandhi Institute for Physical Education and Sports Science is run under Delhi University;

(b) if so, the total grants given so far to the Institute;

(c) whether this institute has neither a building nor a playground of its own; and

(d) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) This Institute is being run by Delhi Administration and is affiliated to the Delhi University.

(b) The total grant released to the college since inception (1987) so far is Rs. 89,79,050.

(c) and (d). At present the Institution is housed in Ludlow Castle, Sports Complex, Sham Nath Marg, Delhi. There is a proposal with Delhi administration to shift the Institute on a permanent basis to Vivek Vihar, where

the required facilities would be made available.

[*English*]

**Complaints Against ECIL**

6863. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Electronics Corporation of India Limited has given contract to a large number of individuals to attend to complaints relating to EC TV;

(b) if so, the steps taken to ensure that they render satisfactory service and do not replace parts with old ones in TVs;

(c) whether Electronics Corporation of India limited does not enter into service contract of TVs till such time they find that all the parts are in good conditions;

(d) if so, reasons thereof;

(e) the reasons for increasing the rates for casual visits and annual service contract; and

(f) details of steps taken to streamline the working of ECIL service department?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) Besides using its own service technicians, ECIL gives contracts to qualified personnel for servicing EC-TV sets.

(b) The Contract licensees are trained by ECIL, Personnel from ECIL periodically monitor the services rendered by licenses and ensure that the service is satisfactory. The contract stipulates that parts to be replaced are taken by the licensee exclusively from ECIL.